NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

R. SIDHARTH

counsel per petitioner Risidete.

Mechandan of Nacla howton

2. for M/s Monon, Kasthik, COUNSEL FOR RIJERS J-17

NIKATHIRAUAN (REPRESENTING COUNSEL)

ORDER

Shri R Sidharth, counsel for petitioner present. Shri N Kathiravan, counsel for R1 to R3 present. Counsel for petitioner stated that he is likely to file rejoinder in the Registry today itself, copy of which has already been served to the other side. It has been seen from the order dated 01.03.2017 that Shri T Tamilvanan, caused his appearance on behalf of R4 whereas R4 has been proceeded ex parte vide order passed on 16.2.2017. There is nothing on record to suggest that counsel for R4 has moved any application for setting aside the ex parte order. Therefore, the ex parte order passed on 16.2.2017 shall remain in force. Put up

on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)